

1	2	3	4	5
	11. Jammu & Kashmir	0.02	2.10	0.00
	12. Madhya Pradesh	30.52	373.29	45.08
	13. Maharashtra	158.74	2433.74	1316.89
	14. Nagaland	0.91	0.00	0.00
	15. Orissa	74.93	153.94	31.58
	16. Pondicherry	1.19	34.23	12.50
	17. Punjab	201.70	647.78	243.39
	18. Rajasthan	289.65	412.21	241.48
	19. Sikkim	0.07	0.01	0.19
	20. Tamil Nadu	569.87	591.55	149.15
	21. Uttar Pradesh	1938.66	2455.76	461.84
	22. West Bengal	2723.10	1589.54	331.32
	<b>Total</b>	<b>16170.75</b>	<b>19042.66</b>	<b>7001.40</b>
7. (11)	Releases Under Swiss Aided North Kerala Dairy Project (NKDP)	255.25	109.89	244.47

**Changes in Cadre**

4156. SHRI SUSHIL KUMAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any policy in regard to change of cadre to officers of the All-India Services officials;

(b) if so, the details thereof;

(c) whether there is any proposal before the Government to formulate a rational and transparent policy in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) Yes, Sir.

(b) The policy guidelines on change of cadre of officers of the All India Services are given in the Statement.

(c) The existing policy is rational and transparent.

(d) Does not arise, in view of (c) above.

#### **Statement**

#### *Policy in Regard to*

#### *Inter-Cadre Transfer of All India Services Officers*

Inter-Cadre transfers will be permitted only for members of All India Services on marriage to another member of an All India Service.

Cadre transfers *shall not be permitted* to All India Service Officers on marriage to an officer serving in a Central Service/State Service/Public Sector Undertaking/ any other organisation.

Generally no cadre transfer should be permitted on medical grounds/personal reasons. However, for extreme hardship cases, the following criteria shall be applied before considering and deciding on the request for cadre change:

- (i) the nature of the problem(s), to be assessed by Government of India in each case, on merits; and
- (ii) the problem should be of such a nature that inter-cadre deputation will not solve the officer's problems.

All requests for inter-cadre transfers will be approved by the Minister-in-charge i.e. MOS (PP) in the case of IAS Officers, the Home Minister in the case of IPS officers and the Minister of Environment & Forest in the case of IFS officers, in the first instance. Thereafter, all such requests for inter-cadre transfer shall be processed and submitted for the orders of the Appointments Committee of the cabinet.

#### **Starvation Deaths**

4157. SHRI MOHAN RAWALE:  
SHRI BIKRAM KESHARI DEO:

Will the PRIME MINISTER be pleased to state:

(a) whether the National Human Rights Commission has recommended a number of measures to prevent starvation deaths;

(b) if so, the details thereof;

(c) the action initiated by the Government on the recommendations of the Commission in regard to starvation deaths in Orissa;

(d) the reasons for starvation deaths in the worst affected districts of Kalabandi, Bolangir and Koraput; and

(e) the details of long-term and short-term strategies adopted for the development of aforesaid districts of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c): The National Human Rights Commission (NHRC) in its report dated the 17th February, 1998, has recommended that the concerned Ministries/Departments of the Central Government and the State Government of Orissa to undertake the following interim measures over a period of two years:—

- (i) emergency feeding programme.
- (ii) Old age pensions, disability pensions and other social security measures.
- (iii) employment generation in Agriculture, ecological security, social conservation, irrigation and other schemes.
- (iv) Specificity of programme.
- (v) Monitoring arrangements.
- (vi) Drinking water - Maintaining tube-wells and hand-pumps in good condition and improvement in logistical facilities.
- (vii) Public Health - Improvement in nutritional conditions and also undertaking a health nutritional survey.